

PATNA HIGH COURT
NOTICE INVITING REQUEST FOR QUOTATION


Sealed Quotation with Estimated Price are invited from reputed firms/Suppliers/Authorized Dealers/Vendors for the Supply and installation of **20 units of Epson L6170 WiFi Duplex Multifunction Ink Tank Printer with ADF** within One Week from the date of publication of this notice on the official website of Patna High Court. i.e <http://patnahighcourt.gov.in>

Terms and Conditions:-

1. Proof of Registration of firm/supplier as per Government rule.
2. The firms should have G.S.T and PAN number.
3. The rate quoted should be inclusive of all taxes and other charges, if any.
4. The firms shall submit their bill in triplicate at the time of supply of articles.
5. Payment will be made in account of the firm after due verification and installation of the product .
6. The articles are to be supplied within Two Weeks.
7. There shall be a penalty for the defective supply of the items as per existing rules.
8. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
9. The supplied Product shall be under warranty of three years with onsite support.

Patna High Court, Patna
08/10/21....., 2021

By order

 08.10.2021

Registrar (IT)-cum-CPC